

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 4588/GS

Dated: 28.11.2018

Subject:- North Zone Regional Conference for "Enhancing the Excellence of Judicial Institutions: Challenges and Opportunities" (P-1142) scheduled to be held on 1st and 2nd of December, 2018 at Convention Centre Canal Road, Jammu.

Sir,

Kindly refer the D.O. NJA/Dir/P-1142/2018/4510 dated 17.10.2018 of the Director, National Judicial Academy, Bhopal, addressed to Hon'ble The Chief Justice, High Court of J&K regarding the subject cited above.

In this connection, I am desired to inform you that the following Judicial officers of this State have been nominated for attending the said Conference:-

S.No.	Name of the officer S/Shri	Present place of posting
Civil Judges (Senior Division) / Sub Judges		
1.	Javaid Ahmad Geelani,	Sub Judge, Vailoo
2.	Amarjit Singh Langeh,	Sub Judge (Electricity Magistrate), Pattan
3.	Yash Pal Sharma	Sub Judge/Municipal Mobile Magistrate, Srinagar
4.	Manjeet Rai	Sub Judge / Special Mobile Magistrate (Passenger Tax), Jammu
5.	Khem Raj	Sub-Judge/ CJM, Doda
6.	Manzoor Ahmad Zargar	Sub Judge, Kupwara
7.	Abdul Qayoom Mir	Sub Judge/ CJM, Shopian
8.	Ms. Rajni Sharma	Sub Judge, Nowshera

9.	Mansoor Ahmad Lone	Sub Judge / CJM, Kargil
10.	Manzoor Ahmad Khan	Sub Judge / Special Mobile Magistrate, Pulwama.
Civil Judges (Junior Division)/ Munsiffs		
1.	Ms. Fozia Paul	Munsiff, Pampore
2.	Ms. Shabnam Sheikh	Munsiff, Samba
3.	Ms. Madhu	Munsiff, Jammu
4.	Sayeem Qayoom	Sub Registrar, Srinagar
5.	Altaf Hussain Khan	Munsiff, Anantnag
6.	Munish Kumar Manhas	District Mobile Magistrate (Traffic), Kathua
7.	Sajad-ur-Rehman	Munsiff, Tangmarg
8.	Imran Haneef Khan	Munsiff/ Additional Spl. Mobile Magistrate, Beerwah
9.	Surinder Kumar Thapa	Munsiff, Gool

Yours faithfully,


(Sanjay Dhar)
Registrar General

No:45880-926/GS

Dated:28.11.2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
4. Secretary to Hon'ble Mr. Justice Rashid Ali Dar
...for information of their Lordships.
5. Registrar Vigilance, High Court of J&K, Jammu.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
7. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers accordingly.
8. Principal District & Sessions Judge _____.
9. S/Shri _____
..... for information and n/a.
- ✓ 10. CPC e-Courts, High Court of J&K for uploading the same on the official website of the High Court.


Registrar General